MINISTRY OF WOMEN AND CHILD DEVELOPMENT
NOTIFICATION
New Delhi, the 11th April, 2012

S.O. 803(E).—In pursuance of Section 3 of the National Commission for Women Act, 1990 (20 of 1990) the Central Government hereby nominate Smt. Shamina Shafiq as a Member of National Commission for Women:

2. Smt. Shamina Shafiq shall hold office for a period of three years from the date of assumption of charge of office or until further orders, whichever is earlier.

[No. 9-3/2012-WW]

SUNDEEP KUMAR NAYAK, Jt. Secy.